

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

24

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 23/4/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/349/IB/2018
NAME OF THE PETITIONER(S) : SOFTWARE ONEINDIA PVT LTD
NAME OF THE RESPONDENT(S) : EXALT INTEGRAL SOLUTION PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
24	SANJIV DARGA for ANAD-Samy & DARGA Advocates Software One India Pvt. Ltd.	Advocates	SD

ORDER

Counsel for petitioner present. He is directed to send notice to the respondent for appearance and for making submissions on the next date of hearing, alongwith copy of petition and file an affidavit in proof of the same. Put up on 29.05.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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